

(B) No, MS (Petrol) was imported. The quantity and the value of import of diesel

during the last 3 years is as under:

	<i>Quantit</i>	<i>Out. in TMTS Value in Crores.</i>
1989-90	3048	964.42
1990-91*	4680	2282.25
1991-92*	4770	2398.26
(April-Feb.)		

\*Provisional.

(c) Petroleum products prices increased by 20.6% during 1990-91 (March-end 1990 to third week of Feb. 1991) and 9.3% during 1991-92 (march-end 1991 to third week of February, 1992). The in petroleum products prices on inflation was 2.4% during 1990-91 and 2.0% in 1991-92 so far.

#### Change in the Name of port Blair

5730. SHRIMATI CHANDRA PRABHA URS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to change the name of Port Blair after 'savarker' a great freedom fighter

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) No., Sir.

(b) Does not arise

#### Kindnapping in Jammu and Kashmir

5731. SHRI GURUDAS KAMAT:  
SHRI MOHAN RAWALE:  
SHRI SHRAVAN KUMAR  
PATEL:  
SHRI RAMCHANDRA  
GHANGARE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of kindapping in Jammu and Kashmir have increased in the recent past;

(b) if so, the reasons therefor;

(c) the number of persons kidnapped by terrorists in the state during the first three months of 1992, months-wise;

(d) whether some terrorise have been released in exchange for some of the kidnapped persons in the State during the above period;

(e) if so, the details thereof alongwith the conditions for their release;

(f) the number of persons still in the custody of terrorists as on date; and

(g) the steps taken/being taken for their safe release?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (g). A statement is laid on the table of the House.

**STATEMENT**

The terrorist outfits have increasingly resorted to abductions, particularly of soft targets in the recent past. These abductions have generally been carried out by them to intimidate specific groups like intelligence personnel, para-military forces including police personnel, political activists and leaders; suspected informers, section of the population attempting to defy the dictates of the militants and also for extortion/ransom money. It is also done to create panic amongst public at large or at the behest of their mentors across the border.

64 persons were abducted by the terrorist outfits since 1st January, 1992; 17 in January, 16 in February, and 31 in March (Up to 28 -03-92). 7 suspected terrorists were released on bail/parole since 1st January, 1992 in exchange of hostages. As on 30th March, 1992, 11 persons are still in the captivity of terrorist outfits. Efforts continue to seek their release.

**Supply of Fuel wood for the  
Cremation Grounds in Delhi**

5732. SHRI RAM VILAS PASWAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Municipal Corporation of Delhi, Delhi Administration, is getting the supply of fuel wood for the cremation grounds through private contractors;

(b) if so, how much fuel wood was purchased during the last three years and the amount paid, year-wise;

(c) the amount received by the M.C.D. by selling the same fuel wood for the cremation grounds during the above period, year-wise;

(d) whether the M.C.D. received less amount than actually paid for the same fuel wood to the private contractors; and

(e) if so, the extent of loss suffered by the M.C.D. during the last three years ?

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB):** (a) Yes, Sir.

(b) and (c). Information regarding purchase and sale of fuel wood during the last three financial years is as under :-

<i>Quantity of fuel wood purchased.</i>		<i>Amount paid</i>	<i>Amount received from sale</i>
<i>Year</i>	<i>QTY. (Qtl.)</i>	<i>(In lacs)</i>	<i>(In lacs)</i>
1988-89	1,08,435.03	Rs. 72.43	Rs. 55.68
1989-90	1,04,461.30	Rs. 66.39	Rs. 50.62
1990-91	80,312.45	Rs. 71.14	Rs. 57.40

(d) and (e). The MCD has reported that it has not suffered any loss on account of sale of fuel wood. The information given in reply to parts (b) and (c) above is in respect of the wood actually sold.

**Availability of Compost**

5733. SHRI V. SOBHANADREESWARA RAO: Will the Minister of AGRICULTURE be pleased to state: